

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/IND- 3159/252/HDB/2017
NAME OF THE COMPANY	Moturi Srinivas Prasad on behalf of Nandan Renewable Energies Ltd
NAME OF THE PETITIONER(S)	Moturi Srinivas Prasad on behalf of Nandan Renewable Energies Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C-SHILPA representing on behalf of Y-SURYANARAYANA	counsel for petitioner	durya@corporatelawyer@gmail.com 9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.Gopalakrishna Gokhale } J- Pradeep Kiran }	Counsel for Implead Petitioner	8008668878 pradeepkiranj@gmail.com	

Enclosed Order Sheet

Heard Shri Pradeep Kiran, Learned Counsel for the Impleading Petition and Ms. C.Shilpa, Learned Counsel on behalf of Shri Y. Suryanarayana, Learned Counsel for the Petitioner.

The Learned Counsel for the impleading petition submit that he is filing impleading petition today and already served on the other side. Post the CA alongwith impleading petition on 14.11.2017. It is also not known whether objections raised by the Registry is compiled or not. Post the case on 14.11.2017. Completed

Member (T)
bm

Member (J)